

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.1517/2013  
MA No.1175/2013**

New Delhi this the 19<sup>th</sup> day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Shri Mahabir Singh Gosain  
S/o Late Shri Bachan Singh Gosain.
2. Shri Y.K.Gupta  
S/o Shri K.L.Gupta.
3. Shri O.P.Shah  
S/o Shri G.P.Shah.
4. Shri Kamal Uniyal  
S/o Late Shri H.B.Uniyal.
5. Shri Kailash Chandra Dabral  
S/o Late Shri C.S.Sharma.

-Applicants

(All working as Demonstrators under the  
Commandant, Indian Military Academy,  
Dehradun (Uttranchal).

(By Advocate: Shri H.K.Bajpayee for Ms. Meenu Mainee)

VERSUS

Union of India through

1. Secretary  
To the Govt. of India  
Ministry of Defence  
South Block  
New Delhi.
2. Director General  
Military Training  
General Staff Branch  
Army Headquarters, DHQ  
New Delhi.
3. Commandant  
Indian Military Academy  
Dehradun.

-Respondents

(By Advocate: Shri Akhil Chaudhary for Shri Rattan Lal)

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar, Member (J)**

The learned proxy counsel for the applicants seeks leave of this Tribunal to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

**(Dr. B.K. Sinha)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**

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